NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/625/(IB)/2017

NAME OF THE PETITIONER(S)

: MAHESH MADHAVAN

NAME OF THE RESPONDENT(S)

: BLACK N GREEN MOBILE SOLUTIONS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. A.C. SATHUR NORAYOND FOR Operational coeditor Alisatelyn (FOR A.K. MYLSOMY)

ORDER

Counsel for the Petitioner present. As seen from the order dated 16.11.2017, the direction for sending private notice to the Registered Office of the Corporate Debtor, has been given. Accordingly, the notice has been sent through courier service; copy of the track delivery report is placed on record. The service has been effected. Service against the Respondent is held sufficient. Therefore, the Corporate Debtor is set ex parte. Matter is posted for arguments. Put up on 08.12.2017 at 10.30 A.M.

ghk

MEMBER (JUDICIAL)